

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 898/89.

New Delhi, this the 15th day of March, 1994.

SHRI J.P.SHARMA, MEMBER(J).
SHRI B.K.SINGH, MEMBER(A).

1. O.P.Sahni, S/o Mathra Das Sahni, aged 53 years, R/o 1/5, Single Storey, Tilak Nagar, New Delhi, working as Foreman in Delhi College of Engineering, Delhi.
2. Shri Dal Shringar Singh, S/o Shri Bhagwati Deen Singh, aged 47 years, R/o 50/17E, Gali No.18, Nai Basti, Anand Parbat, New Delhi, working as Mechanic Gr.'A' in Delhi College of Engineering, Delhi.
(Through Advocate Shri Mahesh Srivastava) ...Applicants.

Versus

1. Union of India, Service to be effected through Secretary, Ministry of Home Affairs, Govt. of India, New Delhi.
2. Delhi Administration through Administrator, Delhi.
3. Delhi College of Engineering, Kashmere Gate, Delhi. ...Respondents
(Through advocate Ms. Rashmi Chhabra, for
Mrs. Avnish Ahlawat)

O R D E R (ORAL)

SHRI J.P.SHARMA :

The applicants are employed in Delhi College of Engineering, Kashmere Gate, Delhi on the post of Foreman and Mechanic Grade 'A', respectively. The applicants were initially in the scale of as Foreman Rs.250-470 which was revised by the Third Pay Commission to Rs.470-750 and as regards Mechanic Gr.'A'

the scale was Rs.130-300 which was revised to Rs.380-560 by Third Pay Commission. The grievance of the applicants which has been agitated by them through the Engineering College and ultimately through the Delhi Administration was that persons who are employed on the same posts in the Polytechnics College of Delhi, for Foreman, the scale is Rs.300-600 revised by Third Pay Commission to Rs.550-900 and for Mechanic Grade 'A', the scale was Rs.250-560 which was revised by Third Pay Commission to Rs.440-750. On the matter being taken up by the Delhi Administration Union of India on 24-4-86 on the recommendations of Ministry of Human Resource Development, Govt. of India, the scales have been revised on 22-4-85, for the post of Foreman, the new scale has been Rs.550-900 and these are almost same scale of pay which are at the relevant time in vogue in Polytechnics. For Mechanic Grade 'A', the revised scale for both the Mechanic Grade 'A' and 'B' has been merged and uniform scale has been given as Rs.425-640. This scale granted was still not in parity with the scale in vogue in Polytechnics which at the relevant time was Rs.440-750.

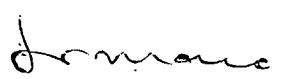
2. During the course of the arguments, the learned counsel has also filed certain more documents after furnishing a copy to the learned counsel for the

respondents and that has been taken on record. The learned counsel for the applicant has also referred to a decision in OA 86/89 decided by Principal Bench by the Order dated 10-2-94 in the case of V.K.CHOPRA AND 3 OTHERS Vs. UNION OF INDIA, whereby the petitioners of that case were given liberty to make representation with regard to pay scale and the respondents to consider the same and dispose of the within six months by reasoned order.

3. Ms. Rashmi Chhabra, appeared for Mrs. Avnish Ahlawat and opposed the application.

4. The learned counsel for the applicants, however, gave a statement at the Bar that he would like to make representation to the respondents regarding the revision of pay scales for both of Foreman and Mechanic Grade 'A'. We are, therefore, not considering this application either on limitation or on merit. We, therefore, dismiss the application as withdrawn, liberty to the applicants, if so advised, to make a representation. Costs on parties.


(B.K.SINGH)
MEMBER(A)


(J.P.SHARMA)
MEMBER(J)

/KALRA/